

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal Nos.17 and 18 of 2015**

**Dated: 5<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Green Energy Association**

**...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Shikha Ohri  
Mr. Nimesh Kr. Jha

Counsel for the Respondent(s)

:

Mr. C. K. Rai  
Mr. Neetish Kr. Pandey for R.1  
  
Mr. Manu Dev Sharma  
for Ms. Suparna Srivastava for R.2  
  
Mr. Jasmeet Singh  
Mohammed Riaz for R.3

**ORDER**

List these matters on **02.11.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)**  
**Technical Member**  
Ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**